

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 07.09.2020 at 2.45 PM**

HEARING	HEARING
1. Cr. 192/2020 HPS 2. CC 1618/2014 3. CC 1620/2014 α cc 61/15 4. Cr. 41/2020 ANGPS 5. CC 1099/2020 HPS 6. CrI. Misc. 134/2020 7. CrI. Misc. 166/2020 8. PCR 124/2020 K.M. Lokesha Vs. Chandrashekar.N 9. OS 354/2016 10. OS 190/2010	14. CR.240/2020 HPS 15. CrI. Misc. 158/2020 16. OS 198/2020 S.Narayana Gowda Vs. Manjunath.
JC MATTERS	
11. Cr. 102/2020 HPS 12. Cr. 204/2020 HPS	
ORDERS	
OS 474/2017	

Hosakote

Dated: - 05.09.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.